

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15527/2008

NAJMUL SHAHI

Petitioner(s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

Date: 30/06/2008 This Petition was called on for MENTIONING today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR
HON'BLE MR. JUSTICE G.S. SINGHVI
(VACATION BENCH)

For Petitioner(s)

Mr. K.R. Sasiprabhu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER
List tomorrow i.e. 1st July, 2008.

(Sheetal Dhingra)
Court Master

(Vijay Dhawan)
Court Master